

(2021) 03 NCLAT CK 0007

National Company Law Appellate Tribunal New Delhi

Case No: Company Appeal (AT) (Insolvency) No. 153 Of 2021

Assistant
Commissioner

APPELLANT

Vs

Assam Company India
Ltd. & Ors.

RESPONDENT

Date of Decision: March 4, 2021

Citation: (2021) 03 NCLAT CK 0007

Hon'ble Judges: Bansi Lal Bhat, J; Dr. Ashok Kumar Mishra, Member (Technical)

Bench: Division Bench

Advocate: Nitya Sharma, Rakhi Purnima Paul, Uttiyo Mallick, Ajay Gaggar

Final Decision: Dismissed

Judgement